

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2568**

**TO BE ANSWERED ON DECEMBER 22, 2022**

**INFRASTRUCTURE DEVELOPMENT IN URBAN AREAS**

**NO. 2568. SHRI RAMCHARAN BOHRA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of ongoing Public Private Partnership (PPP) projects operating for infrastructure development in urban areas, State-wise;**
- (b) the nature of infrastructure development involved;**
- (c) the details of Foreign Direct Investment (FDI) for urban infrastructure development during the last three years and the current year, State / Sector-wise;**
- (d) whether the Government has reviewed / monitored the implementation of PPP; and**
- (e) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) & (b) Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Ministry approves action plans submitted by States. As per Mission guidelines, States / Urban Local Bodies (ULBs) are encouraged to explore possibilities of using PPP for their projects. However, States / UTs have not taken up any Public Private Partnership (PPP) project.**

**The details of Public Private Partnership (PPP) projects being implemented under the other Missions / programmes of Ministry of Housing and Urban Affairs (MoHUA) are given in the Annexure-I.**

- (c) There is no Foreign Direct Investment in Missions / programmes being implemented for development of urban infrastructure by MoHUA.**
- (d) & (e) The implementation of the Smart Cities Mission at the City level is being done by a Special Purpose Vehicle (SPV) created for the purpose. The SPV work is to plan, appraise, approve, release fund, implement, manage, operate, monitor and evaluate the Smart City development projects, including projects under PPP mode.**

**AMRUT 2.0 guidelines advocate Public Private Partnerships (PPP) in project implementation during the process of developing the State Annual Action Plan (SWAP). Public Private Partnership (PPP) projects are mandatory in million plus cities and at least a minimum of 10% of total fund allocation at the city level are to be committed to PPP projects.**

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**Annexure-I as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No 2568 regarding 'Infrastructure Development in Urban Areas' for answer on 22 December, 2022.**

**Smart Cities Mission (SCM)**

**State/UT-wise details of PPP projects being implemented under SCM in multi-sectoral development such as energy, Information Technology (IT) connectivity, Sewerage and Septage, Water Supply etc. are given below:-**

**(₹ in crore)**

S. No.	State/UT	Work Completed		Ongoing	
		No. of Projects	Amount	No. of Projects	Amount
1	Andhra Pradesh	2	24.8	2	205.5
2	Bihar	0	0.0	2	37.4
3	Chandigarh	3	65.5	2	10.5
4	Chhattisgarh	4	132.2	0	0.0
5	Daman and Diu	0	0.0	7	80.8
6	Delhi	6	143.3	3	25.2
7	Gujarat	26	751.9	6	1,063.0
8	Haryana	1	2.7	1	0.1
9	Himachal Pradesh	0	0.0	1	1.2
10	Jammu and Kashmir	14	676.8	13	1,358.8
11	Karnataka	10	363.3	17	824.4
12	Kerala	2	10.4	0	0.0
13	Madhya Pradesh	30	1,445.6	7	2,480.0
14	Maharashtra	15	1,524.2	4	3,516.3
15	Odisha	3	1,056.1	2	360.4
16	Puducherry	0	0.0	1	3.2
17	Rajasthan	21	711.1	1	24.0
18	Sikkim	0	0.0	1	301.0
19	Tamil Nadu	4	21.6	0	0.0
20	Tripura	0	0.0	1	200.0
21	Uttar Pradesh	22	911.9	2	139.7
22	Uttarakhand	3	91.0	1	93.0
	<b>Total</b>	<b>166</b>	<b>7,932.2</b>	<b>74</b>	<b>10,724.5</b>

**(Source: Smart Cities Mission Geospatial Management Information System as on 2.12.2022)**

**Annexure-I as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No 2568 regarding 'Infrastructure Development in Urban Areas' for answer on 22 December, 2022.**

### **Metro Rail Projects**

**Two metro rail systems, namely (i) Hyderabad Metro Rail Project and (ii) Mumbai Metro Project Line-1 have been implemented in PPP mode. One metro rail system, namely Pune Metro Line-III (Hinjewadi to Shivajinagar) is under implementation in PPP mode. The details of these metro rail systems are given below:**

- **Mumbai Metro Project Line-1 (Versova –Andheri-Ghatkopar) (PPP project of Government of Maharashtra)**
  - **Total length: 11.4 km**
  - **Project cost: ₹ 2,356 Cr.**
  - **Viability Gap Funding (VGF) by Department of Economic Affairs (DEA): ₹ 471.00 crore.**
  - **Concessionaire: Mumbai Metro One private Limited.**
  - **Fully operational since June 2014.**
  
- **Hyderabad Metro Rail Project (PPP project of Government of Telangana)**
  - **Total length: 72 km**
  - **Project cost: ₹ 14,132 Crore.**
  - **Viability Gap Funding (VGF) by DEA: ₹ 1,458.00 crore.**
  - **Concessionaire: L&T Hyderabad Metro Rail Limited**
  - **Fully operational since November, 2017**
  
- **Pune Metro Line-III (Hinjewadi to Shivajinagar) (PPP project of Government of Maharashtra)**
  - **Sanctioned Cost: Rs. 6,124 Cr**
  - **Gol Share: VGF – Rs.1,224.80 Cr**
  - **Sanction Date: 09.02.2018**
  - **Total length: 23.205 Kms (All Elevated)**
  - **Number of Stations: 23 (All Elevated)**
  - **Operational Length (in Kms): Nil**
  - **Concessionaire appointed by Pune Metropolitan Region Development Authority (PMRDA): Tata Realty And Infrastructure Limited (TRIL) Urban Transport Pvt. Ltd. And Siemens Project Ventures**
  - **Schedule of commissioning of remaining under construction length (stretch-wise):**

<b>Stretch</b>	<b>Length (in Kms)</b>	<b>Original date of completion as per sanction letter</b>	<b>Scheduled date of completion as per sanction letter</b>	<b>Likely date of commissioning</b>
<b>Maan to District and Session Court</b>	<b>23.205</b>		<b>Nov-2023</b>	<b>Mar-2025</b>
<b>Total</b>	<b>23.205</b>			

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